GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.1977 TO BE ANSWERED ON 14.03.2017

Villages in Forest Areas

1977. SHRI LAKHAN LAL SAHU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of villages located in the protected forest areas of the country;
- (b) whether the Government has formulated any scheme for the rehabilitation of these villages outside the protected forest areas and if so, the details thereof;
- (c) the number of villages relocated outside the protected forest areas in the country as on date, State/UT-wise;
- (d) whether any proposed has been received from Chhattisgarh for the said purpose;
- (e) if so, the details and present status of the said proposal; and
- (f) the steps being taken for early sanction of the said proposal?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) As reported by States, in respect of tiger reserves, villages located in core/critical tiger habitat was 751. However, number of villages located in protected forest areas other than Tiger Reserves are not compiled in the Ministry.

(b) Based on the recommendations of the professional agency, a new package for village relocation and rehabilitation has been proposed, with the following options and norms, which adequately covers the "National Rehabilitation and Resettlement Policy, 2007", while taking into consideration the difficulties and imperatives involved in relocating people living in forest areas. The proposed package has two options, namely:

Option I – Payment of the entire package amount (Rs.10 lakhs per family) to the family in case the family opts so, without involving any rehabilitation and relocation process by the Forest Department.

Option II – Carrying out relocation and rehabilitation of village from protected area and tiger reserve by the Forest Department.

- (c) Details of villages relocated outside are given in the Annexure.
- (d),(e)&(f) A proposal pertaining to village relocation from the State Government of Chhattisgarh for Achanakmar Tiger Reserve has been received and the same was returned to the State for due diligence.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1977 REGARDING "VILLAGES IN FOREST AREAS" BY SHRI LAKHAN LAL SAHU DUE FOR REPLY ON 14.03.2017

S.No.	Name of the State	Name of the Wildlife	No. of villages
		Sanctuary/Tiger Reserve	relocated from
1	Chhattisgarh	Achanakmar	6
2	Karnataka	Bhadra	10
3	Karnataka	Nagarhole	6
4	Kerala	Wayanad Sanctuary	4
5	Madhya Pradesh	Bandhavgarh	2
6	Madhya Pradesh	Kanha	34
7	Madhya Pradesh	Panna	13
8	Madhya Pradesh	Satpura	30
9	Maharashtra	Melghat	10
10	Maharashtra	Sahayadri	49
11	Maharashtra	Tadoba-Andhari	2
12	Mizoram	Dampa	1
13	Mizoram	Thorangtlang Wildlife Sanctuary	3
14	Odisha	Similipal	3
15	Rajasthan	Ranthambhore	3
16	Rajasthan	Sariska	3
17	Tamil Nadu	Mudumalai	1
	Total		180

Villages relocated outside from Tiger Reserve/Wildlife sanctuaries
